

NOTICE

Please take notice that Hon'ble Mr. Justice Aparesh Kumar Singh will not hold Court today i.e. on 16.06.2022. Cases listed before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No. 03 comprising Hon'ble Mr. Justice S.Chandrashekhara and Hon'ble Mr. Justice Ratnaker Bhengra in Court No. 05.

Please take notice that the cases listed before Hon'ble Division Bench comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Kailash Prasad Deo shall remain stand over.

Please take notice that Hon'ble Mr. Justice Deepak Roshan will sit single on 16.06.2022 at 11.00 A.M. in Court No. 16 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 16th June , 2022
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 16th June 2022
COURT NO. 16
SINGLE BENCH (BENCH ID-24826)
AT 11:00 AM
HON'BLE MR. JUSTICE DEEPAK ROSHAN

Hearing

1	Cr.Rev./866/2006	THALO MIAN AND ANR vs STATE OF JHARKHAND	RANJAN KUMAR SINGH MAHABIR PRASAD SINHA	V.S.SAHAY (A.P.P.)
wt2	Cr.Rev./1046/2006	SIDDIQUE MIAN vs STATE OF JHARKHAND	BINOD KUMAR JHA RANJAN KUMAR SINGH	J.PRASAD (A.P.P.)
3	Cr.Rev./867/2006	NAND KISHORE PRASAD YADAV □ NANDKISHORE PRASAD vs STATE OF JHARKHAND	D.K.KARMAKAR	TAPAS ROY (A.P.P.)
4	Cr.Rev./870/2006	ISMAL TOPPO vs STATE OF JHARKHAND	JITENDRA KUMAR BALESHWAR YADAV	A.B.MAHATO (A.P.P.)
5	Cr.Rev./872/2006	ZAKIR HUSSAIN □ JAKIR HUSSAIN vs STATE OF JHARKHAND	ALTAH HUSSAIN AFAQUE AHMAD	B.B.SINHA (A.P.P.)
6	Cr.Rev./878/2006	LALIT DAS □ SUKHAN DAS AND ORS. vs STATE OF JHARKHAND AND ANR.	S.K.MURTTY	HEMANT KR SHIKARWAR
7	Cr.Rev./885/2006	SHASHI BHUSHAN BHAGAT vs STATE OF JHARKHAND AND ANR.	S.N.RAJGARHIA	A.B.MAHATO (A.P.P.)
8	Cr.Rev./891/2006	GOBIND RAJAK vs STATE OF JHARKHAND	SHEKHAR PRASAD SINHA AJAY KUMAR PANDEY	J.PRASAD (A.P.P.)
9	Cr.Rev./892/2006	FIROZ KHAN vs STATE OF JHARKHAND	D.K.PRASAD	V.K.PRASAD (A.P.P.)
IA NO, 2109/2006 (For 0)				
10	Cr.Rev./895/2006	SHAMBHU MAHTO AND ORS. vs STATE OF JHARKHAND AND ANR.	BINOD KUMAR DUBEY	ALOK LAL (A.P.P.) PRABHAT KUMAR SINHA